

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 8th April, 2021

No.HC.VII-127/2009/ 2023 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Mr. Joel Joseph Denga, an Officer in Grade-I of the Mizoram Judicial Service, presently holding the post of District and Sessions Judge, Aizawl, as Registrar, Gauhati High Court, Aizawl Bench, Aizawl in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Mrs. Helen Dawngliani transferred.

Mr. Denga will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Aizawl and join his new assignment immediately.

No.HC.VII-127/2009/ 2024 /A. Mrs. Helen Dawngliani, Registrar, Gauhati High Court, Aizawl Bench, Aizawl, is relieved from the post of Registrar, Gauhati High Court, Aizawl Bench, Aizawl in order to enable her to join as Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl.

Mrs. Dawngliani will hand over charge of her Office to the Joint Registrar, Gauhati High Court, Aizawl Bench, Aizawl and join her new assignment immediately.

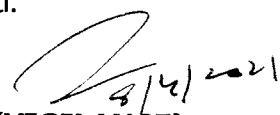
By Order,
Sd/-Gautam Baruah,
REGISTRAR (VIGILANCE)

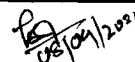
Memo No.HC.VII-127/2009/ 2025 – 2037 /A.

Dated 08.04.2021

Copy to:-

1. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl.
2. The Accountant General, Mizoram, Aizawl.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. She is requested to inform the Officers concerned accordingly.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Mr. Joel Joseph Denga, District and Sessions Judge, Aizawl.
6. Mrs. Helen Dawngliani, Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
7. The District and Sessions Judge, Aizawl Judicial District, Aizawl.
8. The District and Sessions Judge, Lunglei Judicial District, Lunglei.
9. The Chief Controller of Accounts & Treasuries, Govt. of Mizoram.
10. The Controller, Printing & Stationeries, Govt. of Mizoram, for publication in the Mizoram Gazette.
11. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


08/04/2021